

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 1<sup>st</sup> April, 2019**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 1016/2018</b> (Earlier O.A.No.383/2016) (I.A. No. 129/2019, I.A. No. 130/2019 & <b>I.A. No. 242/2019</b> )	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for Ministry of Railways Mr. Raj Kumar, Adv. for CPCB Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Aamir Khan, Adv. Mr. M. Paikaray, Adv. for R-5
<b>FOR ADMISSION</b>			
2.	Appeal No. 04/2019 (M.A. No. 226/2019)	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Rahul Shukla, Adv. for Appellant
3.	<b>M.A. No. 89/2019,</b> <b>M.A. No. 90/2019,</b> <b>M.A. No. 91/2019 &amp;</b> <b>M.A. No. 92/2019 IN</b> Original Application No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Chinmay Sarkar, A.R. for Applicant in M.A. No. 89/2019 Mr. Rana S. Biswas, Adv. for Applicant in M.A. No. 90/2019 & 91/2019 Mr. Romy Chacko, Adv. for Applicant in M.A. No. 92/2019
<b>AFTER NOTICE</b>			
4.	<b>M.A. No. 69/2019 IN</b> Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UPCB
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant  Mr. Manish Singhvi, AAG for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 to 5
6.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8 & 9 Mr. Anoop Kumar, CTCP Mr. Raghuvendra Singh, AG for MDA

7.	<b>Execution Application No. 10/2019 IN</b> O. A. No. 144/2017	K. P. Singh & Ors.  Vs. Municipal Commissioner, Ghaziabad	Mr. Natwar Rai, Adv. for Applicant  Ms. Priyanka Swami, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for State of UP
<b>FOR HEARING</b>			
8.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)  <b>WITH</b>	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Ms. Shashi Juneja, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
9.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem  Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 556/2015 (M.A. No. 958/2016 & <b>I.A. No. 216/2019</b> )	Fatehlal  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Padma Priya & Manu Chaturvedi, Advs. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Nikhil Singhvi, Adv. for R-6 Dr. Abhishek Atrey, Adv. for MoEF
11.	Original Application No. 419/2017	Devender Kumar & Ors.  Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. K. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant  Mr. Jhum Jhum Sarkar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA
<b>CASE AT SR. NO. 12 WILL BE TAKEN-UP ON 22.04.2019 FOR HEARING</b>			
12.	Original Application No. 316/2018 (I.A. No. 53/2019 & <b>I.A. No. 164/2019</b> )	Shri Damiao Teles  Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Sarthak Maggon, Adv. for Applicant  Mr. Jai Dehadrai, Adv. for R-1 & 3 Mr. Pankaj Vernekar, Adv. for R-2

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)